

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 298 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2020**

Name of the Company: Satya Saxena
V/s
Cadila Healthcare Ltd & Ors

Section: Section 59 of Co.Act, 2013

ORDER

No one appeared for the Applicant.

Learned CS Mr. Manoj Hurkat a.w. learned CA Mr. Malay Pandit appeared for
the Respondent No. 1

Matter stands finally adjourned for hearing on 18.01.2021

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 8th day of December, 2020